

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1653  
ANSWERED ON:08.03.2010  
REVISION IN NORMS FOR ALLOCATION OF FUNDS UNDER PMGSY  
Pathak Shri Harin

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is considering to change the norms for distribution of funds under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so; the details thereof;
- (c) whether sufficient funds would be provided for roads constructed pre-PMGSY to make them of the same standard and strength as PMGSY roads; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) No, Sir.
- (b) Does not arise.
- (c) & (d) The Pradhan Mantri Gram Sadak Yojana (PMGSY) allows upgradation of some pre-PMGSY roads to the same standard and strength as PMGSY roads. However, the upgradation is not central to the programme and hence cannot exceed 20% of the State's allocation as long as eligible unconnected habitations in the State exist. Also, under upgradation, priority is given to `Through Routes` of the Rural Core Network which carry more traffic.